

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010399/2022	BABULA CHOUDHURY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	TIKIRI /151 /2021 () //
2	BLAPL/0010400/2022	BALARAM SANTA VS STATE OF ODISHA	TUKUNA MISHRA VS	KOTPAD /153 /2022 () //
3	BLAPL/0010401/2022	ARUN KUMAR SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /234 /2022 () //
4	BLAPL/0010402/2022	MINAKETAN MEHER @ MINKETAN MEHER VS STATE OF ODISHA	DEVASHIS PANDA VS	KHARIAR /271 /2021 () //
5	BLAPL/0010403/2022	DUKHANASAN BAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SASON /184 /2019 () //
6	BLAPL/0010404/2022	RAJIB JANI VS STATE OF ODISHA	ANIRUDHA DAS VS	ITAMATI /2 /2022 () //
7	BLAPL/0010405/2022	GHUNGA @ GANGADHAR JENA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	AGARAPADA /70 /2021 () //
8	BLAPL/0010406/2022	RABINDRA NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BASTA /193 /2022 () //
9	BLAPL/0010407/2022	MANOJ KUMAR DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /543 /2022 () //
10	BLAPL/0010408/2022	RAKESH NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
11	BLAPL/0010409/2022	TUSIL KUMAR MURMU VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BADAMBADI /196 /2022 () //

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0010410/2022	MOHAN CHANDRA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /154 /2022 () //
13	BLAPL/0010411/2022	RAJU @ MOTU MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /224 /2022 () //
14	BLAPL/0010412/2022	BIJAYA KUMAR MALLICK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	SATYABADI /337 /2020 () //
15	BLAPL/0010413/2022	PADMANA @ PADMAMANA GOLARI VS STATE OF ODISHA	SK. ZAFARULLA VS	MALKANGIRI /512 /2022 () //
16	BLAPL/0010414/2022	RANJIT @ GHANA MOHAPATRA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /184 /2022 () //
17	BLAPL/0010415/2022	ABHIJIT DAS VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	DHARMASALA /419 /2022 () //
18	BLAPL/0010416/2022	SURJYAMANI DASH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /422 /2022 () //
19	BLAPL/0010417/2022	ALOK DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	K.NUAGOAN /62 /2021 () //
20	BLAPL/0010418/2022	AJAY PRATAP KORI VS STATE OF ODISHA	RESHMA BEHERA VS	MACHHKUND /36 /2021 () //
21	BLAPL/0010419/2022	PRADIP SARKAR @ PRADEEP VS STATE OF ODISHA	ANIRUDHA DAS VS	MALKANGIRI /561 /2022 () //
22	BLAPL/0010420/2022	SANIA MADI VS STATE OF ODISHA	ANIRUDHA DAS VS	ORKEL /174 /2022 () //
23	BLAPL/0010421/2022	SUDHIR GHASI	ARUN KUMAR BUDHIA	SUNDARGARH TOWN /324 /2022

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010422/2022	SUNDERLAL NAG @ NEPAL	NIHAR RANJAN SAHOO	JEYPORE TOWN /219 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010423/2022	HEMANTA NAIK	S.S.RAY 2	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010424/2022	DILLIP KUMAR DAS	SAKTI PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010425/2022	RAMJAN KHAN	SAKTI PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010426/2022	RAJAT KUMAR ROUSTRAY	BISHNU PRASAD PRADHAN	CUTTACK VIGILANCE /43 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
29	BLAPL/0010427/2022	RAJAT KUMAR ROUSTRAY	BISHNU PRASAD PRADHAN	CUTTACK VIGILANCE /44 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
30	BLAPL/0010428/2022	KATA MALIKA	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /112 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010429/2022	SANJAYA BENIA	TUKUNA KUMAR MISHRA	JEYPORE SADAR /224 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010430/2022	SUPRAVATA NAYAK @ PRABHAKAR @ PRABHA	AMLAN SHAKTI PAUL	CHANDRASEKHARPUR /333 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010431/2022	BHUBAN GAIGOURIA	JUGALA KISHORE PANDA	BOUDH /249 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010432/2022	PRASANTA KUMAR SAHOO	RAJIV KUMAR MAHANTA	JHUMPURA /116 /2022
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0010433/2022	STATE OF ODISHA DILLIP PADHIARY @ PRATHIARY VS	SURYAKANTA DWIBEDI VS	// ODAGAON /65 /2007 ()
36	BLAPL/0010434/2022	STATE OF ODISHA PRASANTA NAIK VS	S.S.RAY 2 VS	// //0 ()
37	CMAPL/0000559/2022	STATE OF ODISHA SITALAMATA YUBAK SANGHA VS	ADV VS	// // ()
38	CMAPL/0000560/2022	CHIEF MANAGER, P.N.B. BANK SD. FAIZ UR REHMAN VS	ADV VS	// // ()
39	CMP/0001047/2022	HAKIM IDRIS AHMED THE KENDRAPADA CREDIT CO-OPERATIVE SOCIETY VS	PHULLA CHANDRA ACHARYA VS	// // ()
40	CMP/0001048/2022	STATE OF ODISHA PRADEEP KUMAR MOHARANA VS	SIBANARAYAN BISWAL VS	// // ()
41	CMP/0001049/2022	BIJAYALAXMI SAMAL MAHANTA SHREE JAGDISH DASH JI VS	NIROD KUMAR SAHU VS	// // ()
42	CMP/0001050/2022	LAXMIDHARA MAHAPATRA RABINDRA MOHAN PARIDA VS	DEBENDRA KUMAR SAHOO-1 VS	// // ()
43	CMP/0001051/2022	PARSURAM PARIDA USHARANI PATTANAİK VS	RAJJEET ROY VS	// // ()
44	CONTC/0006399/2022	UTTARA RATH BAIDYANATH GOCHHAYAT VS	ADV VS	// // ()
45	CONTC/0006400/2022	USHA SHARMA, DIRECTOR GENERAL, ARCHAEOLOGICAL SURVEY OF INDIA PRADIPTA KUMAR DASH VS	ADV. VS	// // ()
		USHA SHARMA, DIRECTOR GENERAL ARCHAEOLOGICAL SURVEY OF INDIA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CONTC/0006401/2022	BIJAYA KU DAS VS COLLECTOR, JAGATSINGHPUR	ADV VS	// 0 //
47	CONTC/0006402/2022	PRANABANDHU NAG VS ASWATHY S., I.A.S.	ADV VS	// 0 //
48	CONTC/0006403/2022	KANTARAO KONDAGARI @ KAJOL VS ANANTA KISHORE BEHERA, PRINCIPAL ACCOUNTANT GENERAL (A AND E), ODISHA	OMKAR DEVDAS VS	// 0 //
49	CONTC/0006404/2022	PRITILATA MOHAPATRA VS BISWANATH TAREI, DISTRICT EDUCATION OFFICER, KHURDA	ADV. VS	// 0 //
50	CONTC/0006405/2022	SURENDRA MOHAPATRA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
51	CONTC/0006406/2022	JAGATISWAR SAHOO VS V.V.YADAV, PRINCIPAL SECY., FOOD SUPPLY AND CONSUMER WELFARE DEPT	AMITAV TRIPATHY VS	// 0 //
52	CONTC/0006407/2022	GOURANGA CHARAN PRADHAN VS ASWATHI S, PRINCIPAL SECY., S AND ME DEPT	KUNAL KUMAR SWAIN VS	// 0 //
53	CONTC/0006408/2022	JYOTIRANI SARANGI VS BISWANATH TARAI, OES 1(ST), DEO CUM DPC, SAMAGRA SHIKSHA	ADV VS	// 0 //
54	CONTC/0006409/2022	MAHENDRA NATH SETHI VS SALINI PANDIT, I.A.S.	ADV VS	// 0 //
55	CONTC/0006410/2022	PRADEEP KUMAR CHAND VS DR. KSHETRABASI DAS, C.D.M AND P.H.O., NHM, JAGATSINGHPUR	LAXMIKANTA MOHANTY VS	// 0 //
56	CONTC/0006411/2022	D.LOKESWAR RAO VS BRUNDBAN SATAPATHY, DIRECTOR, ELEMENTARY EDU.	C.ANANDA RAO(SR. ADV.) VS	// 0 //
57	CONTR/0000065/2022	MANORAMA BEHERA	ADV.	//0

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	CRLA/0000935/2022	BRIJESH KUMAR RAI, IPS AKHIA@AKHAYA KUMAR SAHOO	ALOK KUMAR DAS	// JAGATSINGPUR /492 /2022
		VS	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur *)
59	CRLA/0000936/2022	STATE OF ODISHA MANAMOHAN MOHARANA	PARTHA SARATHI DAS	Spl/0000235/2022 KEONJHAR TOWN /256 /2022
		VS	VS	()
60	CRLLP/0000047/2022	STATE OF ODISHA STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA, A.S.C.	// HARABHANGA /23 /2007
		VS	VS	()
61	CRLMC/0003082/2022	NIRAKARA PANDA AKSHAYA KUMAR BEHERA	RANJIT MOHANTY	// RAJNAGAR /494 /2021
		VS	VS	()
62	CRLMC/0003083/2022	STATE OF ODISHA M/S MANAPPURAM FINANCE LTD.	T.K.J. SAMANTA	// LALBAG /294 /2020
		VS	VS	()
63	CRLMC/0003084/2022	STATE OF ODISHA ASHRUMOCHAN BISWAL	PRASANTA KUMAR SAHOO	// MANGALPUR /464 /2022
		VS	VS	S.D.J.M.,JAJPUR(Jajapur *)
64	CRLMC/0003085/2022	STATE OF ODISHA GANGADHAR NAYAK, OAS(SS) EX, PA, ITDA, KARASUR	RAVI MOHANTY	CT/0001940/2022 BALASORE VIGILANCE /16 /2021
		VS	VS	()
65	CRLMC/0003086/2022	STATE OF ODISHA BIDHAN CHANDRA PANIGRAHI	BISWAJIT MOHANTY	// JAGANNATHA PRASAD /89 /2017
		VS	VS	()
66	CRLMC/0003087/2022	STATE OF ODISHA SHAKTI KUMAR DAS	BHABANI SHANKAR DASPARIDA	// BARIPADA SADAR /4 /2021
		VS	VS	()
67	CRLMC/0003088/2022	STATE OF ODISHA GOBINDA SAHU	DEVASHIS PANDA	// SINDHIKELA PS /97 /2021
		VS	VS	()
68	CRLMC/0003089/2022	STATE OF ODISHA PAPU MALLIK@MALIK	SK.ZAFARULLA	// SORO /437 /2018
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CRLMC/0003090/2022	STATE OF ODISHA DIBYA PRASAD SAHU VS	MANAS CHAND VS	// KARANJIA /199 /2004 ()
70	CRLMC/0003091/2022	STATE OF ODISHA KALINGA KUMAR BISWAL VS	P.K.DALAI VS	// KANAS /150 /2021 ()
71	CRLMP/0002191/2022	STATE OF ODISHA BANDITA MOHANTY VS	MALAYA RANJAN BEHERA VS	// / /0 ()
72	CRLMP/0002192/2022	STATE OF ODISHA PARAMESWAR DASH VS	PARTHA SARATHI NAYAK VS	// / /0 ()
73	CRLMP/0002193/2022	STATE OF ODISHA PUSPA SETHY VS	JYOTIRMAYA SAHOO VS	// / /0 ()
74	CRLMP/0002194/2022	STATE OF ODISHA TANKADHARA SETHI VS	JYOTIRMAYA SAHOO VS	// / /0 ()
75	CRLREV/0000494/2022	STATE OF ODISHA JEMANG MUNDA VS	PARTHA SARATHI DAS VS	// BARBIL /33 /2012 ()
76	CRLREV/0000495/2022	STATE OF ODISHA JAYARAM PANDA VS	BIBUDHENDRA KUMAR RATH VS	// / /0 ()
77	MACA/0000545/2022	STATE OF ODISHA MAGMA HDI G.I.CO. LTD. VS	ADAM ALI KHAN VS	// / /0 ()
78	MACA/0000546/2022	RATANI NAYAK MAGMA HDI G.I.CO. LTD. VS	ADAM ALI KHAN VS	// / /0 ()
79	MACA/0000547/2022	SESHA GAMANDIA MAGMA HDI G.I.CO.LTD. VS KAMAL LOCHAN BHATRA	ADAM ALI KHAN VS	// / /0 ()

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	RPFAM/0000261/2022	SUSANT KUMAR NAYAK VS SMITARANI LENKA @ NAYAK	BHABANI SHANKAR DASPARIDA VS	// 0 //
81	RPFAM/0000262/2022	BALIA@BALARAM PANDA VS SWEETY@RASHMITA PADHEE@PANDA	RAJIB LOCHAN PATNAIK VS	// 0 //
82	RPFAM/0000263/2022	NILAM BEHERA@BISWAL VS RAGHUTILAK BISWAL	ASHIS RANJAN MOHANTY VS	// 0 //
83	RSA/0000271/2022	LAXMIDHAR BINDHANI VS HAREKRUSHNA BINDHANI	DWARIKA PRASAD MOHANTY VS	// 0 //
84	RVWPET/0000277/2022	ANADI PRADHAN VS STATE OF ODISHA	P.K.DASH VS	// 0 //
85	RVWPET/0000278/2022	M/S HOTEL SEA POINT PVT. LTD. VS M/S BLUELINE RESORTS PVT. LTD.	SAURENDRA RAUTRAY VS	// 0 //
86	TRP(C)/0000405/2022	SUBHALAXMI SATAPATHY VS MANOJ KUMAR MISHRA	CHHITA RANJAN PATNAIK VS	// 0 //
87	TRPCRL/0000092/2022	PRATAP KUMAR MISHRA VS STATE OF ODISHA	PRSANTA KUMAR SAHOO VS	JAJPUR ROAD /44 /2021 0 //
88	WA/0001384/2022	STATE OF ODISHA VS TRILOCHAN THELA	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
89	WA/0001385/2022	RANJANA NAYAK VS REGIONAL MANAGER, INDIAN OVERSEASE BANK, BBSR	PADMANAV BHUTIA VS	// 0 //
90	WA/0001386/2022	JHASAKETAN SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
91	WA/0001387/2022	CHAIRMAN,ODISHA PUBLIC SERVICE COMMISSIONSHASHI BHUSAN JENA		//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
92	WA/0001388/2022	GITANJALI BARALA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0027888/2022	SK GOHAR ALLI	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0027889/2022	BADRUL HASAN KHAN	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0027890/2022	SEKH KAMURDIN	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0027891/2022	JAYAKRISHNA FATESINGH	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0027892/2022	BISHNU PRASAD JENA	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0027893/2022	SUBASH CHANDRA BAG	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0027894/2022	BIDYADHAR SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0027895/2022	KAMALAKANTA SAMAL	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0027896/2022	MANORANJAN DHAL	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0027897/2022	CHANDANA BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :20/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
103	WP(C)/0027898/2022	SITA NAIK BHAKTA BARIK VS UNION OF INDIA	BIBEKANANDA BHUYAN VS	// // 0 //
104	WP(C)/0027899/2022	MCL, ANGUL VS NARAN PRADHAN	DEBARAJ MOHANTY VS	// 0 //
105	WP(C)/0027900/2022	MCL, ANGUL VS TAPNESWAR PRADHAN	DEBARAJ MOHANTY VS	// 0 //
106	WP(C)/0027901/2022	MCL, ANGUL VS LAXMIPRIYA PRADHAN	DEBARAJ MOHANTY VS	// 0 //
107	WP(C)/0027902/2022	GITARANI DEY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
108	WP(C)/0027903/2022	JALADHAR MOHANTA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
109	WP(C)/0027904/2022	SK FARIZUDDIN VS REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, KEONJHAR	JAGRUTI BARIK VS	// 0 //
110	WP(C)/0027905/2022	DHULIA NAYAK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
111	WP(C)/0027906/2022	BANAMALI ROUT VS REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, CHANDIKHOLE	JAGRUTI BARIK VS	// 0 //
112	WP(C)/0027907/2022	DHARANIDHAR SAMAL VS STATE OF ORISSA	TUSHAR KANTA NAYAK VS	// 0 //
113	WP(C)/0027908/2022	NARAYAN ROUT VS REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, CHANDIKHOLE	JAGRUTI BARIK VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :20/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
114	WP(C)/0027909/2022	AKHILA KUMAR NAYAK VS STATE OF ORISSA	TUSHAR KANTA NAYAK VS	// 0 //
115	WP(C)/0027910/2022	AMULYA KUMAR SAHOO VS THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
116	WP(C)/0027911/2022	SOBHAGYA KUMAR ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
117	WP(C)/0027912/2022	BIBHUTI BHUSAN SAHOO VS THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
118	WP(C)/0027913/2022	BASANT KUMAR ROUT VS THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
119	WP(C)/0027914/2022	MINAKSHI PADHY VS THE UNION OF INDIA	ASHOK DAS VS	// 0 //
120	WP(C)/0027915/2022	TINKU KUMAR RAY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
121	WP(C)/0027916/2022	MINAKSHI PADHY VS THE UNION OF INDIA	ASHOK DAS VS	// 0 //
122	WP(C)/0027917/2022	KULAMANI JENA VS STATE OF ORISSA	B.N.PANDA 2 VS	// 0 //
123	WP(C)/0027918/2022	ANJALI PANDA VS STATE OF ORISSA	B.N.PANDA 2 VS	// 0 //
124	WP(C)/0027919/2022	CHATURBHUJA PATRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
125	WP(C)/0027920/2022	SK MOHAMMAD SABIR	SITANSU MOHAN SINGH	//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
126	WP(C)/0027921/2022	STATE OF ODISHA SK MOHAMMAD SABIR	SITANSU MOHAN SINGH	//
		VS	VS	0
127	WP(C)/0027922/2022	STATE OF ODISHA BASUDEV PANDA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
128	WP(C)/0027923/2022	STATE OF ODISHA SK MOHAMMAD SABIR	SITANSU MOHAN SINGH	//
		VS	VS	0
129	WP(C)/0027924/2022	STATE OF ODISHA SK MOHAMMAD SABIR	SITANSU MOHAN SINGH	//
		VS	VS	0
130	WP(C)/0027925/2022	STATE OF ODISHA SRIKRUSHNA SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
131	WP(C)/0027926/2022	STATE OF ODISHA SIDHU MUNDA	SITANSU MOHAN SINGH	//
		VS	VS	0
132	WP(C)/0027927/2022	STATE OF ODISHA SRIKRUSHNA SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
133	WP(C)/0027928/2022	STATE OF ODISHA SRIKRUSHNA SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
134	WP(C)/0027929/2022	STATE OF ODISHA SWARNALATA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
135	WP(C)/0027930/2022	STATE OF ODISHA BASANTA KUMAR NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
136	WP(C)/0027931/2022	STATE OF ODISHA ASIT KUMAR NAYAK	RANJIT SAMAL	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :20/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	WP(C)/0027932/2022	STATE OF ORISSA ARATI SARANGI VS	SUDHANSHU SEKHAR PRATAP VS	// // ()
138	WP(C)/0027933/2022	STATE OF ODISHA SMRUTIREKHA MOHANTY VS	SUDHANSHU SEKHAR PRATAP VS	// // ()
139	WP(C)/0027934/2022	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	SIDHANT DWIBEDI VS	// // ()
140	WP(C)/0027935/2022	STATE OF ODISHA SURENDRA KUMAR ROUT VS	BASUDEV BARIK VS	// // ()
141	WP(C)/0027936/2022	STATE OF ODISHA SAYED FIROZUDDIN VS	BASUDEV BARIK VS	// // ()
142	WP(C)/0027937/2022	STATE OF ODISHA KAILASH CHANDRA JENA VS	BASUDEV BARIK VS	// // ()
143	WP(C)/0027938/2022	STATE OF ODISHA BRUNDABAN BARIHA VS	DR. BINODA KUMAR MISHRA VS	// // ()
144	WP(C)/0027939/2022	STATE OF ODISHA BARINI DAS VS	GYANARANJAN SETHI VS	// // ()
145	WP(C)/0027940/2022	STATE OF ODISHA SURENDRANATH PANDA VS	PRASANNA KUMAR SAHOO VS	// // ()
146	WP(C)/0027941/2022	STATE OF ODISHA SHIBA PRASAD MAHARANA VS	PRASANNA KUMAR SAHOO VS	// // ()
147	WP(C)/0027942/2022	STATE OF ODISHA NABA KISHORE BHOI VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// // () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0027943/2022	TAPAN CHAKRABORTY VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
149	WP(C)/0027944/2022	UPENDRA KUMAR MUDULI VS DIRECTOR CUM ADDL. SECY., ODISHA LANGUAGE, LITERATURE AND CULTURE DEPT., BBSR	ULLASH CHANDRA MOHANTY VS	// 0 //
150	WP(C)/0027945/2022	PRADIP KUMAR MALLICK VS PARADEEP PHOSPHATES LTD., BBSR	PRAFULLA KUMAR RATH VS	// 0 //
151	WP(C)/0027946/2022	GIRIJA SANKAR SAHOO VS STATE OF ORISSA	NIRANJAN BISWAL VS	// 0 //
152	WP(C)/0027947/2022	VIVEKANAND COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
153	WP(C)/0027948/2022	CHANDRAMANI BEHERA VS THE SUB COLLECTOR, JAJPUR	TRILOCHAN DASH VS	// 0 //
154	WP(C)/0027949/2022	CHANDRAMANI BEHERA VS THE TAHASILDAR, VYASANAGAR	TRILOCHAN DASH VS	// 0 //
155	WP(C)/0027950/2022	BENUDHAR LENKA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
156	WP(C)/0027951/2022	K. NARASINGH RAO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
157	WP(C)/0027952/2022	GHENU SISA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
158	WP(C)/0027953/2022	CHANDAN KUMAR JENA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS DEPT. OF REVENUE	RUDRA PRASAD KAR VS	// 0 //
159	WP(C)/0027954/2022	KULAMANI PRADHAN	NIRANJAN NAYAK	//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0027955/2022	SAMREEDHI NATH	PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
		UNION OF INDIA		//
161	WP(C)/0027956/2022	ADITYA KUMAR MOHAPATRA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0027957/2022	PRAMOD KUMAR PRADHAN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0027958/2022	DILLIP KUMAR BARAL	ANUP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0027959/2022	NIROD KUMAR DASH	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0027960/2022	BIJAYANANDA PATTANAİK	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0027961/2022	GANGADHAR BEHERA	SURENDRA PRASAD BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0027962/2022	BIBHUTIBHUSHAN PATTANAİK	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0027963/2022	SAURI CHARAN MARTHA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0027964/2022	KANHU CHARAN GURU	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0027965/2022	RAMA CHANDRA KATA	SATYA NARAYAN MISHRA 4	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :20/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0027966/2022	STATE OF ODISHA PURNA CHANDRA BISWAL VS	SATYA NARAYAN MISHRA 4 VS	// // ()
172	WP(C)/0027967/2022	STATE OF ODISHA KAILASH CHANDRA SAMAL VS	SUBASH CHANDRA TRIPATHY VS	// // ()
173	WP(C)/0027968/2022	STATE OF ODISHA JAYAKRUSHNA DASH VS	BIREN SANKAR TRIPATHY VS	// // ()
174	WP(C)/0027969/2022	STATE OF ODISHA SUNITA SABOO VS	JIBAN J. PRADHAN VS	// // ()
175	WP(C)/0027970/2022	ADDL. CT AND GST OFFICER, CUTTACK II CIRCLE LINGARAJ MEHER VS	KUNAL KUMAR SWAIN VS	// // ()
176	WP(C)/0027971/2022	STATE OF ODISHA SUNITA SABOO VS	JIBAN J. PRADHAN VS	// // ()
177	WP(C)/0027972/2022	ADDL. CT AND GST OFFICER, CUTTACK II CIRCLE MAHESH KUMAR RAY VS	AFRAAZ SUHAIL VS	// // ()
178	WP(C)/0027973/2022	UNION OF INDIA SANJAYA MOHANTY VS	SOU MENDRA KUMAR NAYAK VS	// // ()
179	WP(C)/0027974/2022	THE MD., ODISHA CONSTRUCTION CORPORATION LTD., BBSR SUJIT KUMAR SAHOO VS	DAYANANDA MOHAPATRA VS	// // ()
180	WP(C)/0027975/2022	STATE OF ODISHA ADYASMITA PANDA VS	ACHYUTANANDA PATTANAIAK VS	// // ()
181	WP(C)/0027976/2022	STATE OF ODISHA STATE OF ODISHA VS KALANDI CHARAN MALLA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // () //



## ORISSA HIGH COURT

### FILING REPORT AS ON :20/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0027977/2022	GOBINDA CHANDRA DAS VS STATE OF ORISSA	MAHESH SETHI VS	// () //
183	WP(C)/0027978/2022	PUSPANJALI PATI VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// () //
184	WP(C)/0027979/2022	PADMANAV MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
185	WP(C)/0027980/2022	SIBARAM DASH VS STATE OF ODISHA	SMRUTI RANJAN PATRA VS	// () //
186	WP(C)/0027981/2022	DURGA PRASANNA DASH VS STATE OF ORISSA	MAHESH SETHI VS	// () //
187	WP(C)/0027982/2022	MD. EKRAM VS REGIONAL MANAGER, RBI, BBSR	AMIT PRASAD BOSE VS	// () //
188	ABLAPL/0013678/2022	TIKILI MAHANTI @ PRITI MISHRA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KOREI /298 /2022 () //
189	ABLAPL/0013679/2022	BISHNUPRIYA BEHERA @ DEBAKI BISHNUPRIYA SAHOO VS STATE OF ODISHA	ADITI RANJAN BHOKTA VS	GANIA /81 /2022 () //
190	ABLAPL/0013680/2022	HARERAM SINGH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TALCHER TOWN /711 /2022 () //
191	ABLAPL/0013681/2022	SIBA PRASAD BISWAL @ MITU BISWAL VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /269 /2022 () //
192	ABLAPL/0013682/2022	BHANU PRATAP PARIDA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /774 /2022 () //
193	ABLAPL/0013683/2022	PRASANJIT MANDAL	SAROJ KUMAR DASH	TANGI (KHURDA) /569 /2022

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	ABLAPL/0013684/2022	STATE OF ODISHA JYOSHNAMAYEE NAYAK	KAUSTUVA MOHANTY	// KHUNTUNI /188 /2022
		VS	VS	()
195	ABLAPL/0013685/2022	STATE OF ODISHA SK. IMRAN @ SADDAM	AMLAN SHAKTI PAUL	// JATNI P.S. /370 /2022
		VS	VS	()
196	ABLAPL/0013686/2022	STATE OF ODISHA KABITA SWAIN	PURNA CHANDRA MOHARANA	// DHARMASALA /531 /2022
		VS	VS	()
197	ABLAPL/0013687/2022	STATE OF ODISHA MADHAB BEHERA	LAXMI NARAYAN RAYATSINGH	// PARLAKHEMUNDI /180 /2021
		VS	VS	()
198	ABLAPL/0013688/2022	STATE OF ODISHA SRADHA SUMAN @ SRADHA SUMAN PRADHAN	SACHIDANANDA PADHEE	// AINTHAPALI /642 /2022
		VS	VS	()
199	ABLAPL/0013689/2022	STATE OF ODISHA GOURANGA SAHOO	AMLAN SHAKTI PAUL	// BOLAGARH P.S. /236 /2022
		VS	VS	()
200	ABLAPL/0013690/2022	STATE OF ODISHA ABHAYSINGH RAJPUT	DEBABRATA DASH	// KOKSARA /199 /2022
		VS	VS	()
201	ABLAPL/0013691/2022	STATE OF ODISHA DIBYA RANJAN BAL @ RUPAK	RUDRA NARAYAN PARJA	// CHANDABALI /334 /2022
		VS	VS	()
202	ABLAPL/0013692/2022	STATE OF ODISHA KAILASH CHANDRA ROUT	SIDHARTH PRASAD DAS	// BOLANGIR TOWN /534 /2022
		VS	VS	()
203	ABLAPL/0013693/2022	STATE OF ODISHA SOUMYARANJAN SAHOO @ KULU	SUNIL KUMAR PANDA	// MOTANGA /229 /2022
		VS	VS	()
204	ABLAPL/0013694/2022	STATE OF ODISHA BIJAY KUMAR CHINARA	SUBIR PALIT	// NAUGAON /226 /2022
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0013695/2022	STATE OF ODISHA PRAVANJAN ROUTRAY @ RINKU VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /584 /2022 ()
206	ABLAPL/0013696/2022	STATE OF ODISHA GUNA DAS VS	SAPAN KUMAR LENKA VS	// CUTTACK SADAR /438 /2022 ()
207	ABLAPL/0013697/2022	STATE OF ODISHA KAIRU SWAIN VS	SIDDHARTH PRASAD MISHRA VS	// SONEPUR /67 /2022 ()
208	ABLAPL/0013698/2022	STATE OF ODISHA DEBASISH KUMAR PADHY VS	BIDYALOK MOHAPATRA VS	// / /0 ()
209	ABLAPL/0013699/2022	STATE OF ODISHA PRADEEP NAIK VS	BIJAYA KUMAR RAGADA VS	// BELPAHAR /101 /2022 ()
210	ABLAPL/0013700/2022	STATE OF ODISHA ABHIMANYU MALLICK @ BIJAN MALLICK VS	RAMDAS ACHARY VS	// ASTARANGA /202 /2022 ()
211	ABLAPL/0013701/2022	STATE OF ODISHA BAPI SAHU VS	PRAFULLA KUMAR RATH VS	// Bamapada (Industrial Area) /140 /2022 ()
212	ABLAPL/0013702/2022	STATE OF ODISHA DHIRENDRA SAHOO VS	PRAFULLA KUMAR RATH VS	// Bamapada (Industrial Area) /140 /2022 ()
213	ABLAPL/0013703/2022	STATE OF ODISHA SUNIL BEHERA VS	SUSANTA KUMAR SAHU VS	// SAMBALPUR SADAR /261 /2022 ()
214	ABLAPL/0013704/2022	STATE OF ODISHA SAMARENDRA SAMAL VS	SATYA RANJAN MULIA VS	// TANGI /196 /2022 ()
215	ABLAPL/0013705/2022	STATE OF ODISHA LITTLE KUMAR SWAIN VS	ARADA JENA VS	// / /0 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :20/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	ABLAPL/0013706/2022	TRIBIKRAM JAYASINGH VS STATE OF ODISHA	BISWAJIT NAYAK VS	BANAPUR P.S. /438 /2021 () //
217	ABLAPL/0013707/2022	GANESWAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /369 /2016 () //
218	ABLAPL/0013708/2022	GOLIA @ UMAKANTA OJHA @ GULIA OJHA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	AUL /117 /2017 () //
219	ABLAPL/0013709/2022	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	CHANDAPUR /122 /2022 () //
220	ABLAPL/0013710/2022	KANDARPA MEHER VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	LATHOR /118 /2022 () //
221	ABLAPL/0013711/2022	RAKESH JENA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NAYAPALLI P.S. /671 /2022 () //
222	ABLAPL/0013712/2022	NAROTTAM SAHOO VS STATE OF ODISHA	LAXMAN BHOI VS	OLATPUR /108 /2022 () //
223	ABLAPL/0013713/2022	SHOBHABATI PADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LOISINGHA(BOLANGIR) /347 /2022 () //
224	ABLAPL/0013714/2022	SHYAM SUNDAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
225	ABLAPL/0013715/2022	KATI @ SRIKANTA MARANDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /314 /2022 () //
226	ABLAPL/0013716/2022	ELIYA RAIT @ ELIYO RAITO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /93 /2021 () //
227	ABLAPL/0013717/2022	UTTAR PADHAN @ UTTAR KUMAR PADHAN	JUGALA KISHORE PANDA	LOISINGHA(BOLANGIR) /347 /2022



**ORISSA HIGH COURT****FILING REPORT AS ON :20/10/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	ABLAPL/0013729/2022	UNION OF INDIA PINKU @ RATI RANJAN ROUT VS STATE OF ODISHA	DEBASIS MISHRA VS	// RAMACHANDAPUR /244 /2022 ()
240	ABLAPL/0013730/2022	ASU @ ASHUTOSH SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// ATHGARH /247 /2022 ()
241	ABLAPL/0013731/2022	KALIA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// ATHGARH /252 /2022 ()
242	ABLAPL/0013732/2022	SUNITA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BADAGADA /348 /2022 ()
243	ABLAPL/0013733/2022	ADITYA ROUT @ ADITYA PRASAD ROUT VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	// GOP /404 /2022 ()
244	ABLAPL/0013734/2022	BISIKESAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 ()
245	ABLAPL/0013735/2022	MANTU KUMAR MAHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// KEONJHAR TOWN /373 /2022 ()
246	ABLAPL/0013736/2022	DEBASISH DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KULIANA /142 /2022 ()

# ORISSA HIGH COURT

MISC CASES FILED on :20/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2022 EXP/3/2022	PRATAP SINGH-MP	SUBHRANSU BHUSAN MOHANTY
2	5/2022 EXP/3/2022	PRATAP SINGH-MP	SUBHRANSU BHUSAN MOHANTY
3	5/2022 EXP/3/2022	PRATAP SINGH-MP	SUBHRANSU BHUSAN MOHANTY
4	6/2022 EXP/4/2022	SARAT CHANDRA SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
5	33/2022 CRLLP/47/2022	STATE OF ODISHA-MP	SIDHARTH SANKAR MOHAPATRA, A.S.C.
6	88/2022 TRPCRL/92/2022	PRATAP KUMAR MISHRA-MP	PRSANTA KUMAR SAHOO
7	260/2022 CONTC/5776/2022	DR. UTKAL RANJAN ACHARYA-MP	
8	261/2022 CONTC/4119/2022	JUDHISTHIRA PRADHAN-MP	ADV
9	262/2022 CONTC/4120/2022	PURNA CHANDRA MALLICK-MP	ADV
10	263/2022 CONTC/6350/2021	SASHI BHUSAN MISHRA-MP	M/S SURYAKANTA DASMOHAPATRA, MR. ASHIS KUMAR
11	283/2022 RVWPET/278/2022	M/S HOTEL SEA POINT PVT. LTD.-MP	SAURENDRA RAUTRAY
12	284/2022 RVWPET/278/2022	M/S HOTEL SEA POINT PVT. LTD.-MP	SAURENDRA RAUTRAY
13	285/2022 RVWPET/278/2022	M/S HOTEL SEA POINT PVT. LTD.-MP	SAURENDRA RAUTRAY
14	286/2022 RVWPET/277/2022	ANADI PRADHAN-MP	P.K.DASH
15	340/2022 RPFAM/78/2022	SURATHA NAIK-MP	HIMANASHU BHUSAN DASH
16	341/2022 RPFAM/261/2022	SUSANT KUMAR NAYAK-MP	BHABANI SHANKAR DASPARIDA
17	342/2022 RPFAM/262/2022	BALIA@BALARAM PANDA-MP	RAJIB LOCHAN PATTNAIK
18	343/2022 RPFAM/263/2022	NILAM BEHERA@BISWAL-MP	ASHIS RANJAN MOHANTY
19	344/2022 RPFAM/263/2022	NILAM BEHERA@BISWAL-MP	ASHIS RANJAN MOHANTY
20	377/2022 CRLMP/696/2021	MANORAMA BEHERA-MP	
21	451/2022 TRP(C)/405/2022	SUBHALAXMI SATAPATHY-MP	CHHITA RANJAN PATTNAIK
22	635/2022 FAO/132/2022	BAIJAYANTI PRADHAN-MP	BIBEKANAND BHUYAN
23	684/2022 CRLREV/499/2021	ASHISH RANJAN JENA-MP	BISWAJIT NAYAK
24	685/2022 CRLREV/494/2022	JEMANG MUNDA-MP	PARTHA SARATHI DAS
25	686/2022 CRLREV/494/2022	JEMANG MUNDA-MP	PARTHA SARATHI DAS
26	686/2022	JEMANG MUNDA-MP	PARTHA SARATHI DAS

27	CRLREV/494/2022 687/2022	JEMANG MUNDA-MP	PARTHA SARATHI DAS
28	CRLREV/494/2022 1087/2022	MANJULATA MAHARANA-MP	M/S.PRAFULLA KU.RATH
29	RSA/46/2019 1088/2022	KAMALA NAIK-MP	DEBENDRA KU.SAHOO 1
30	RSA/96/2013 1099/2022	THE KENDRAPADA CREDIT CO-OPERATIVE SOCEITY LTD	DR.PRULLA CHANDRA ACHARYA
31	CMP/1047/2022 1100/2022	MANORANJAN BHUYAN-MP	
32	CMP/884/2022 1101/2022	PRADEEP KUMAR MOHARANA-MP	SIBANARAYAN BISWAL
33	CMP/1048/2022 1102/2022	MAHANTA SHREE JAGDISH DASH JI-MP	NIROD KUMAR SAHU
34	CMP/1049/2022 1103/2022	MAHANTA SHREE JAGDISH DASH JI-MP	NIROD KUMAR SAHU
35	CMP/1049/2022 1104/2022	RABINDRA MOHAN PARIDA-MP	DEBENDRA KUMAR SAHOO
36	CMP/1050/2022 1167/2022	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP	PRAMOD KUMAR TRIPATHY
37	MACA/497/2022 1168/2022	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO.LTD.-MP	PRAMOD KUMAR TRIPATHY
38	MACA/497/2022 1169/2022	BIRKHA SINGH THAPA-MP	BIRANCHI NARAYAN RATH
39	MACA/538/2022 1170/2022	M/S.NATIONAL INSURANCE CO.LTD.-MP	MR.SUBRAT SATPATHY
40	MACA/1063/2015 1171/2022	M/S.NATIONAL INSURANCE CO.LTD.-MP	MR.SUBRAT SATPATHY
41	MACA/1063/2015 1172/2022	MAHENDRA SAHU-MP	AJAYA KUMAR JENA
42	MACA/76/2022 1173/2022	MINAKETAN MALLICK-MP	CHITTARANJAN PATTNAIK
43	WPC(OAC)/1889/2003 1173/2022	MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
44	MACA/545/2022 1174/2022	NIMAIN CHARAN SAHOO-MP	
45	WPC(OAC)/2712/2018 1175/2022	MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
46	MACA/546/2022 1176/2022	MAGMA HDI G.I.CO.LTD.-MP	ADAM ALI KHAN
47	MACA/547/2022 1748/2022	KALIA BEHERA@KRISHNA-MP	MR.P.K.PANDA, M/S.RAKESH KUMAR MALLICK,K.P.M
48	CRLA/702/2022 1893/2022	PANKAJINI JENA-MP	
49	BLAPL/3486/2021 1894/2022	BHOLA MUNDA-MP	
50	BLAPL/9397/2022 1895/2022	BALABHADRA PRASAD MISHRA-MP	PRASANTA KUMAR SAHOO
51	BLAPL/6802/2022 1896/2022	TAPAN KUMAR BALABANTRAY @ NANDA-MP	
52	BLAPL/8753/2022 1897/2022	MANONITA MALI-MP	P.C.CHHINCHANI
53	BLAPL/3689/2021 1898/2022	AJAY PRATAP KORI-MP	RESHMA BEHERA
54	BLAPL/10418/2022 1899/2022	AJAY PRATAP KORI-MP	RESHMA BEHERA
55	BLAPL/10418/2022 2059/2022	BISHNUPADA MAITY-MP	
56	ABLAPL/12086/2022 2060/2022	SUBRAT KUMAR NAYAK @ SUBRAT NAYAK-MP	
57	ABLAPL/2329/2020 2061/2022	PRASANTA KUMAR PATRA-MP	
	ABLAPL/9772/2022		



58	2062/2022 ABLAPL/10790/2022	SAJU @ SK. SAMEEM-MP	
59	2063/2022 ABLAPL/11941/2022	JITENDRA MOHANTY-MP	
60	2064/2022 ABLAPL/11953/2022	TUKUNA DAS-MP	
61	2065/2022 ABLAPL/8800/2022	BABULAL NAYAK @ BABULA-MP	
62	2066/2022 ABLAPL/7479/2022	SANTOSH MOHAPATRA-MP	
63	2067/2022 ABLAPL/10926/2022	NABINA MAHALIK-MP	
64	2068/2022 ABLAPL/19570/2019	KANHU CHARAN MAJHI-MP	
65	2069/2022 ABLAPL/1604/2022	SUNIL SETHI-MP	
66	2070/2022 ABLAPL/9108/2022	OMAN SITARAM BISWAL @ AMAN-MP	
67	2071/2022 ABLAPL/12639/2020	KALANDI BEHERA-MP	
68	2401/2022 CRLMC/2544/2016	T.SEETARAM KUMAR-MP	M/S.PRASANNA KUMAR MISHRA
69	2402/2022 CRLMC/3084/2022	ASHRUMOCHAN BISWAL-MP	PRASANTA KUMAR SAHOO
70	2403/2022 CRLMC/3085/2022	GANGADHAR NAYAK, OAS(SS) EX, PA, ITDA, KARANJIA-	SURAVI MOHANTY
71	2404/2022 CRLMC/3087/2022	SHAKTI KUMAR DAS-MP	BHABANI SHANKAR DASPARIDA
72	2405/2022 CRLMC/3088/2022	GOBINDA SAHU-MP	DEVASHIS PANDA
73	2406/2022 CRLMC/2536/2022	SUSHRIT KUMAR MISHRA-MP	KOUSIK ANANDA GURU
74	2407/2022 CRLMC/3090/2022	DIBYA PRASAD SAHU-MP	MANAS CHAND
75	2408/2022 CRLMC/3091/2022	KALINGA KUMAR BISWAL-MP	P.K.DALAI
76	3350/2022 WA/1384/2022	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
77	3351/2022 WA/1384/2022	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
78	3352/2022 WA/302/2018	GAGAN CH.PADHAN-MP	MR.PRADEEP KU.SAHOO
79	3353/2022 WA/1385/2022	RANJANA NAYAK-MP	PADMANAV BHUTIA
80	3354/2022 WA/1386/2022	JHASAKETAN SAHOO-MP	SAMEER KUMAR DAS
81	3355/2022 WA/1387/2022	CHAIRMAN,ODISHA PUBLIC SERVICE COMMISSION-MP	SHASHI BHUSAN JENA
82	3356/2022 WA/1388/2022	GITANJALI BARALA-MP	LAXMIKANTA MOHANTY
83	14429/2022 WP(C)/27897/2022	CHANDANA BEHERA-MP	BIBEKANANDA BHUYAN
84	14430/2022 WP(C)/27898/2022	BHAKTA BARIK-MP	BIBEKANANDA BHUYAN
85	14431/2022 WP(C)/27899/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
86	14432/2022 WP(C)/27899/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
87	14433/2022 WP(C)/27900/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
88	14434/2022 WP(C)/27900/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
89	14435/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY

90	WP(C)/27901/2022 14436/2022	MCL, ANGUL-MP	DEBARAJ MOHANTY
91	WP(C)/27901/2022 14437/2022	SOBHAGYA KUMAR ROUT-MP	JAJATI KESHARI KHUNTIA
92	WP(C)/27911/2022 14438/2022	MINAKSHI PADHY-MP	ASHOK DAS
93	WP(C)/27914/2022 14439/2022	MINAKSHI PADHY-MP	ASHOK DAS
94	WP(C)/27916/2022 14440/2022	ANJALI PANDA-MP	B.N.PANDA 2
95	WP(C)/27918/2022 14441/2022	CHATURBHUJA PATRA-MP	MOHENDRA KUMAR MOHAPATRO
96	WP(C)/27919/2022 14442/2022	BASUDEV PANDA-MP	PRASANTA KUMAR SATAPATHY
97	WP(C)/27922/2022 14443/2022	JATINDRA KUMAR LENKA-MP	BUDHADEV ROUSTRAY,M/S BIBEKANANDA NAYAK
98	WP(C)/28861/2020 14444/2022	KRUPASINDHU SINGH-MP	NIRANJAN PANDA
99	WP(C)/26178/2022 14445/2022	K.SARALA DEVI-MP	M/S.SUSANTA KUMAR DASH,A.K.OTTA,S.DAS,A.SAHU
100	WP(C)/1775/2019 14446/2022	PRAVATI MISHRA-MP	M/S.SUSANTA KUMAR DASH,A.K.OTTA,S.DAS,A.SAHU
101	WP(C)/1781/2019 14447/2022	SRIDHAR SAHOO-MP	ARUN KUMAR PATRA
102	WP(C)/27569/2022 14448/2022	BHUBANESWAR FOOD CITY PVT. LTD.-MP	ARUN KUMAR PATRA
103	WP(C)/20254/2022 14449/2022	PUSPESWAR GIRI-MP	M/S.DHULIRAM PATTANAYAK
104	WP(C)/9185/2017 14450/2022	BRUNDABAN BARIHA-MP	DR. BINODA KUMAR MISHRA
105	WP(C)/27938/2022 14451/2022	SRIDHAR PR.MOHANTY-MP	M/S.MANOJ KU.MOHANTY
106	WP(C)/4151/2007 14452/2022	SUKANTI DHAL-MP	SAMIR KUMAR MISHRA
107	WP(C)/26301/2022 14453/2022	VIVEKANAND COLLEGE OF NURSING, KHURDA-MP	PAMI RATH
108	WP(C)/27947/2022 14454/2022	K. NARASINGH RAO-MP	AJAYA KUMAR MOHARANA
109	WP(C)/27951/2022 14455/2022	M/S. ASHIRBAD COMPUTER AND SERVICE, BBSR-MP	ADWITIYA SATPATHY
110	WP(C)/12878/2022 14456/2022	BINAYA KU.MISHRA-MP	M/S.K.K.SWAIN
111	WP(C)/19683/2019 14457/2022	BABINA KUMARI PADHY-MP	
112	WP(C)/3840/2022 14458/2022	CHANDAN KUMAR JENA-MP	RUDRA PRASAD KAR
113	WP(C)/27953/2022 14459/2022	SAMREEDHI NATH-MP	PRADIPTA KISHORE BHUYAN
114	WP(C)/27955/2022 14460/2022	MURALIDHAR BEHERA-MP	ACHYUTANANDA PATTANAIAK
115	WP(C)/16985/2022 14461/2022	RAMA CHANDRA DASH-MP	M/S.SUBHRANSU BHUSAN MOHANTY
116	WP(C)/23420/2019 14462/2022	DILLIP KUMAR BARAL-MP	ANUP KUMAR MOHAPATRA
117	WP(C)/27958/2022 14463/2022	SUNITA SABOO-MP	SASWAT KUMAR ACHARYA
118	WP(C)/27969/2022 14464/2022	KARTIK CHANDRA PARIDA-MP	
119	WP(C)/7020/2022 14465/2022	SUNITA SABOO-MP	JIBAN J. PRADHAN
120	WP(C)/27971/2022 14466/2022	BALARAM RATH-MP	DURGESH NARAYAN RATH
	WP(C)/20525/2022		

121	14467/2022 WP(C)/9903/2019	JOGESWAR NAYAK-MP	M/S.PRAHALLADA SAHU
122	14468/2022 WP(C)/27978/2022	PUSPANJALI PATI-MP	LAXMIKANTA MOHANTY
123	14469/2022 WP(C)/27979/2022	PADMANAV MISHRA-MP	KUNAL KUMAR SWAIN
124	14470/2022 WP(C)/27976/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
125	14471/2022 WP(C)/27976/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
126	14472/2022 WP(C)/11314/2022	PADMANAVA PARHI-MP	ATMAJIT MANMITH DAS
127	14473/2022 WP(C)/17159/2018	STATE OF ODISHA-MP	